

रेलवे बोर्ड द्वारा बिजली घरों का स्थापित किया जाना

36. सरदार कुमार सं० च० अंग्रे .

श्री सुब्रमणियन् स्वामी :

क्या रेल मंत्री यह बनाने की कृपा करेंगे कि

(क) विभिन्न राज्यों में बिजली के सफट और डीजल के अभाव को ध्यान में रखते हुए क्या रेलवे बोर्ड ने अपने निजी बिजली घर स्थापित करने का हाल में कोई निर्णय किया है, और

(ख) यदि हा, तो उसका व्यौरा क्या है ?

†[Installation of power houses by Railway Board

36 SHRI S C ANGRE
SHRI SUBRAMANIAN SWAMY .

Will the Minister of RAILWAYS be pleased to state

(a) whether the Railway Board has recently taken any decision to install its own power houses keeping in view the power crisis in different States and diesel shortage, and

(b) if so, what are the details thereof]

रेल मंत्रालय में उपमंत्री (श्री मोहम्मद शफी कुरेशी) :

(क) जी हा ।

(ख) विचारणीय प्रस्तावों में पश्चिम बंगाल, उत्तर प्रदेश और बिहार तीनों में एक-एक अधीनस्थ बिजली घर बनाने का विचार है जो क्रियायती परिचालन हेतु बिजली बोर्डों की ग्रीड प्रणाली में परस्पर सबट होगा ताकि बिजली कर्षण और रेलवे की अन्य महत्वपूर्ण संस्थापनाओं के लिये बिजली की सप्लाई सुनिश्चित की जा सके । इसके अलावा, रेलवे के कल्याण (चोला) के वर्तमान बिजलीघर के विस्तार का भी प्रस्ताव है । इस समय व्यावहारिकता अध्ययन किये जा रहे हैं ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) (a) Yes

(b) The proposals under consideration consist of setting up of three captive power stations—one each in East Bengal, U P. and Bihar, inter connected with the grid system of the Electricity Boards for economic operation, to provide assured power supply for electric traction and other important railway installa-

†[] English translation

tions In addition it is also proposed to expand the capacity of the Railways' existing Power Station at Kalyan (Chola) Feasibility studies are presently in hand.]

Refining Charges

37. SHRI HAMID ALI SCHAMNAD
Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether the Burmah-Shell and Caltex have asked for an increase in their refining charges in India, and

(b) if so, what is Government's reaction thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN)

(a) Yes, Sir

(b) The matter is under examination of the Government

Offer of Offshore Drilling by Shell International Petroleum Company

38 SHRI NABIN CHANDRA BURAGOHAIN
SHRI K B CHETTRI
DR V A SEYID MUHAMMAD

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether the Oil and Natural Gas Commission has completed its examination of the report of the Shell International Petroleum Company regarding the offshore drilling near Kerala Coast, and

(b) if so, what decision has been taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN)

(a) and (b) The exploration report on marine geophysical survey of offshore in India conducted by Shell International has been studied. As the work carried out by Shell International was along widely spaced lines, additional reconnaissance work is required to determine the petroleum prospects and locate drillable structures. Such work would be undertaken by ONGC after the seismic ship and equipment ordered by it is received in 1975 and in accordance with the priorities that may be decided upon by the Commission in respect of various offshore regions on comparative merits